

Logged in as **KALPESWAR**

Log out

Login Date: 06.05.2020

Order Creation

Daily Order
Creation
upload
Report
Date Wise Report
As On Date Report
Order Completion
Order Completion Pending
Statistical Report
Order Report
Unlock Order

be given to the a
disposal of Writ P
has no instruction
Writ Petition.

In view of the ab
withdrawn as pe
Counsel for the
account the order
OA No. 711/14 an
O.A. No.395/15
applicant will have
Tribunal in accor
grievance is subsi
Petition before Ho

Copy of this order
both the sides.

(SWARUP KUMAR MISHR
MEMBER (J)